

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

CUSTOM Appeal No. 11338 of 2017

[Arising Out Of OIA-JMN-CUSTM-000-APP-002-003-17-18 Dated- 05/04/2017 Commissioner of Central
Excise, Customs and Service Tax-AHMEDABAD]

Hardevendra Trade Link

C/o Deepak Kumar Solanki,
151/b, Swastik Society, Ambawadi
BHAVNAGAR
GUJARAT

.....Appellant

VERSUS

C.C.-Jamnagar(prev)

Sharda House...Bedi Bandar Road,
Opp. Panchavati, Jamnagar
Gujarat

.....Respondent

APPEARANCE:

Shri. Vikas Mehta, Consultant for the Appellant
Shri. Himanshu P Shrimali, Superintendent (Authorized Representative) for the
Respondent

**CORAM: HON'BLE MR. RAJU, MEMBER (TECHNICAL)
HON'BLE MR. SOMESH ARORA MEMBER (JUDICIAL)**

DATE OF HEARING: 04.05.2023
DATE OF DECISION:04.05.2023

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 11336 of 2017.

**(RAJU)
MEMBER (TECHNICAL)**

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

PRACHI